सभी राज्यों में पंचायती राज को स्वीकृत नीति मान लिया गया है तथा पंचायती राज निकायों को वित्तीय संसाधनों के हस्तान्तरण के साथ-साथ कई शक्तियां तथा कार्य सौंपे गए हैं ताकि वे इन कार्यों को कारगर रूप से पूरा कर सकें। राज्य सरकारें इन संस्थाओं के लाभप्रद विकास को प्रोत्साहन देने के लिए सामान्यत: यथोचित ध्यान दे रही है। केन्द्रीय कृषि मंत्री ने पंचायती राज संस्थाओं को मजबूत बनाने की आवश्यकता पर बल देते हुए हाल ही में मुख्य मंत्रियों को पत्र लिखा है और उनसे अनुरोध किया है कि वे अपने राज्यों में चुनाव, जहां कहीं भी होते रहते हों करायें। केन्द्रीय सरकार का राज्यों को कोई अन्य मार्गदर्शक सिद्धान्त जारी करने का प्रस्ताव नही है।

Launching of National Rural Employment Programme

*93. SHRI RAM VILAS PASWAN:
SHRI RASHEED MASOOD:

Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) when the National Rural Employment Programme (NREP) was proposed to be launched;

(b) whether the programme has been launched and if not, the reasons for delay in its launching; and

(c) when the programme is now expected to be launched?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI BALESHWAR RAM): (a) to (c). The National Rural Employment Programme (NREP) has replaced the Food for Work Programme and is already in operation. Releases of foodgrains as also of cash funds have been made to the State Government/Union Territories under the Programme.

Utilisation of capacity of storage under National Grid of Rural Godowns

*94. SHRI A. T. PATIL: Will the Minister of RURAL RECONSTRUCTION be pleased to lay a statement showing:

(a) what storage capacity has been created (State-wise) under the Scheme for establishing National Grid of Rural Godowns for storage of agricultural produce since 1979 and the cost incurred thereon; and

(b) the extent of monthly utilization of this storage capacity from November, 1979 to October, 1980?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI BALESHWAR RAM): (a) No storage capacity has so far been created under the scheme for establishment of a National Grid of Rural Godowns. Proposals for creation of storage capacity of 37,000 M. tonnes in Uttar Pradesh and 10,000 M. Tonnes in Andhra Pradesh have so far been approved. First instalment of the Central share of subsidy amounting to Rs. 12.87 lakhs in case of Uttar Pradesh and Rs. 3.125 lakhs in case of Andhra Pradesh has been sanctioned.

(b) The question does not arise.

गन्ने का कम मूल्य

*95. श्री फूल चन्द्र वर्मा :
श्री अमर राय प्रधान :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि गन्ना उत्पादकों को दिया जा रहा मूल्य बहुत कम है और इससे निरुत्साहित होकर उन्होंने अन्य फसलें उगाना शुरू कर दिया है ;